

(b) Four Home Science Training Centres are proposed to be started during 1956-57. Two of them will be located at Manjri and Nizampur in Bombay State and the remaining two in U. P. at Dohai and Sarojaninagar.

#### RAYAGADA RAILWAY STATION

**2212. Shri Sanganna:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1082 on the 21st December, 1955 in respect of the electrification of Rayagada Railway Station and state :

(a) whether final decision has been taken in the matter ; and

(b) if so, what it is ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). Yes, Sir. It has been decided to take high tension bulk supply from the Machkund Project for electrification of Rayagada Railway Station. The tariff rate is under negotiation with the power supply authorities and the work is programmed for execution in 1956-57.

#### RAILWAY EMPLOYEES

**2213. Shri Sanganna:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1110 on the 21st December, 1955 in respect of the Railway employees and state :

(a) whether there is a proposal to upgrade certain stations and posts on the South-Eastern Railway Zone ;

(b) if so, the result thereof ? and

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir. There is a proposal to upgrade 7 posts of station masters on the South-Eastern Railway from the grade Rs. 100-185 to Rs. 150-225.

(b) It is under examination.

3—130 L. S.

#### रेलवे स्टेशनों पर बांस की बनी चीजों का विक्रय

**२२१४. श्रीमती अनुसयाबाई बोरकर :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे स्टेशनों पर बांस की बनी हुई चीजों के बेचने के आशान देने का क्या कारण है, जब कि सरकार कुटीर उद्योगों को प्रोत्साहन देना चाहती है; और

(ख) गत वर्ष में इटारसी रेलवे स्टेशन पर बांस की बनी हुई चीजों को बेचने के लिये कितने व्यक्तियों को गिरफ्तार किया गया और उनको कितनी राशि जुरमाना के रूप में देनी पड़ी ?

**रेलवे तथा परिवहन उपमंत्री (श्री अलमेशान):**

(क) स्टेशन के अन्दर बांस के बने हुए सामान बेचने के लिये फेरीवालों को लायसेंस देना यात्रियों के लिए ज़रूरी सुविधा नहीं समझा जाता। इसके अलावा इस तरह के सामान बेचने वालों को बड़ी तादाद में स्टेशन पर आने देने से प्लेटफार्म पर बेकार की भीड़ बढ़ सकती है जिससे यात्रियों को असुविधा और परेशानी होगी।

(ख) पिछले माली साल में बिना टिकट सिर्फ एक फेरीवाले पर भारतीय रेलवे अधिनियम १८६० की धारा ४७(२) के अनुसार मुकदमा चलाया गया और उस पर एक रुपया जुर्माना हुआ।

#### MANGOES

**2215. Shri B. S. Murthy:** Will the Minister of Food and Agriculture be pleased to state the amount given to Andhra State Government in the form of grant or aid for improving variety of mangoes ?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** No financial assistance has been given by the Indian Council of Agricultural Research to the Andhra State Government for improving varieties of mangoes as no research scheme on the subject has been received from the State Government.